

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 5/RP/2016

Subject : Review of Commission's order dated 12.11.2015 in Petition No. 251/GT/2013 regarding approval of tariff for generating stations and transmission systems of Bhakra-Beas Management Board for the period 2009-14

Date of hearing : **12.4.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : BBMB

Respondents : PSPCL & 4 Others

Parties present : Shri M.G. Ramachandran, Advocate, BBMB
Ms. Ranjitha Ramachandran, Advocate, BBMB
Ms. Poorva Saigal, Advocate, BBMB
Ms. Anushree Bardhan, Advocate, BBMB
Ms. Pooja Gupta, BBMB
Shri Sanjay Sidana, BBMB
Shri Mayank Sharma, Advocate, PSPCL
Ms. Neha Garg, Advocate, PSPCL

Record of Proceedings

During the hearing, the learned counsel for the petitioner pointed out that the transmission tariff element namely, MISS Ganguwal transmission substation consisting of 18 bays of 220 KV transmission system has not been considered in the order dated 12.11.2015 and hence may be considered for the purpose of O&M expenses under the transmission system. He further submitted that the SLDC charges incurred by the petitioner may be considered as part of O&M expenses. The learned counsel prayed that the details submitted may be considered and review may be allowed accordingly.

2. The learned counsel for the respondent, PSPCL filed its reply in the matter and submitted that the same may be considered while disposing of the review petition.
3. The Commission after hearing the parties, reserved its order in the petition.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)